

CIVIL / CRIMINAL CASE – FILING FORM

Case Type	
------------------	--

APPLICANT DETAILS

Name (in Blocks)	
----------------------------	--

Father/Mother/Husband (Strike out which is not applicable)	
--	--

Address (In Blocks)	
	Pin

Sex (?Appropriate)	Male	Female	Age (in Completed Years)	Caste
---------------------------	------	--------	--------------------------	-------

Nationality	If Indian(?)	If Other Mention	Occupation
--------------------	--------------	------------------	------------

E-mail address	Phone	Mobile	Fax
----------------	-------	--------	-----

Subject / Act & Section	
------------------------------------	--

Advocate Code	Advocate Name
---------------	---------------

RESPONDENT DETAILS

Name (in Blocks)	
----------------------------	--

Father/Mother/Husband (Strike out which is not applicable)	
--	--

Address (In Blocks)	
-------------------------------	--

Sex (?Appropriate)	Male	Female	Age (in Completed Years)	Caste
---------------------------	------	--------	--------------------------	-------

Nationality	If Indian(?)	If Other Mention	Occupation
--------------------	--------------	------------------	------------

E-mail address	Phone	Mobile	Fax
----------------	-------	--------	-----

Subject	
---------	--

Advocate Code	Advocate Name
---------------	---------------

LOWER COURT DETAILS

Court Name	Case No.	Decision Dt.
------------	----------	--------------

MAIN MATTER DETAILS

Case Type	Case No.	Year
-----------	----------	------

.....FOR OFFICE USE ONLY.....

Case Type	Filing No.	Filing Date
-----------	------------	-------------

Objection Red. Date	Objection Compliance Date
---------------------	---------------------------

Registration No.	Registration Date	Listing Date
------------------	-------------------	--------------

Court Allotted	Allocation Date
----------------	-----------------

Case Code	
-----------	--

Are you willing to avail SMS SERVICE ?	Yes / No
Are you willing to avail SMS SERVICE, if Chargeable in future ? :	Yes / No

